

DIVISION BENCH
COURT - II

S-12

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/458(KB)2017
COMP.APPL/32(KB)2024

**CORAM: 1. HONBLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HONBLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH JULY 2024

IN THE MATTER OF	"KANISHKA SETHIA. VS ASPECTIVE COMMODIAL PVT.LTD. & ORS"
UNDER SECTION	"SEC. 241(1) SEC. 242(4)"

Appearance (via video conferencing/physically)

Mr. D.N. Sharma, Adv.] For the Petitioner

Ms. Urmila Chakraborty, Adv.]

Mr. Yash Singi, Adv.]

Mr. Saubhik Chowdhury, Adv.]

Ms. Prarthana Singha Roy, Adv.]

Mr. Shaunak Mitra, Adv.] For the Respondents

ORDER

1. Learnd Counsel for the Petitioner present. Learned Counsel for the Respondents present.
2. **COMP.APPL/32(KB)2024:**
 - a. List this matter before the Special Bench at Court No. II on **13th August, 2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**